

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 12th June, 2023

No. HCM/C-54/2013-RC(J)/ _____ In accordance with the directions of the Hon'ble Supreme Court of India in its judgment dated 15-12-2022 passed in Civil Appeal No. 9322 of 2022 arising out of Special Leave Petition (C) No. 32448 of 2018 titled **Gohar Mohammed versus Uttar Pradesh State Road Transport Corporation & Others**, it is hereby notified that in motor accident claim cases, if the claimant(s) or legal representative(s) of the deceased have filed separate claim petition(s) in the territorial jurisdiction of different High Courts, in such a situation, the first claim petition filed by the claimant(s) or legal representative(s) shall be maintained by the said Claims Tribunal and the subsequent claim petition(s) shall stand transferred to the Claims Tribunal where the first claim petition was filed and pending. Further, the claimant(s) is/are not required to apply before the Hon'ble Supreme Court of India seeking transfer of other claim petition(s) though filed in the territorial jurisdiction of different High Courts.

This order shall come into force with immediate effect.

By Orders etc.,

(Ojesh Mutum)
REGISTRAR (Judl.)
HIGH COURT OF MANIPUR

No. HCM/C-54/2013-RC(J)/ 11907-24.
Copy to:

Imphal, the 12th June, 2023

1. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Secretary General, Supreme Court of India, New Delhi.
5. The P.S. to Registrar General, High Court of Manipur.
6. All the Registrars, High Court of Manipur.
7. All the District & Sessions Judges, Manipur.
8. The Presiding Officer, MACT/Revenue/Co-opt Tribunal, Manipur/ Thoubal/ Bishnupur/ Churachandpur/ Senapati/ Ukhul/ Tamenglong.
9. All the Joint Registrars, High Court of Manipur.
10. All the Deputy Registrars, High Court of Manipur.
11. All the Assistant Registrars, High Court of Manipur.
12. The Librarian-cum-Research Officer, High Court of Manipur.
13. The System Analyst, High Court of Manipur for uploading the same to the official website.
14. All the Superintendents of Bench/Judicial Sections, High Court of Manipur.
15. The Court Masters, High Court of Manipur.
16. Guard File/Order Book.
17. Notice Board.
18. Concerned file.

REGISTRAR (Judl.)
HIGH COURT OF MANIPUR